



**Central Administrative Tribunal
Principal Bench, New Delhi**

**O.A. No. 2424/2015
with
M.A. No. 2156/2015**

This the 28th day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Ms. Preeti Roy (Aged about 32 years)
D/o Sh. Prabir Chakraborty
R/o H.No. 330, H-Block, Sarojini Nagar,
New Delhi-110023.
Working as Physiotherapist.
2. Ms. Garima Mehra (Aged about 29 years)
D/o Sh. Durga Prasad
R/o 18-B, SG Pocket,
Dilshad Garden, Delhi-95
Working as Physiotherapist.

... Applicants

(By Advocate: None)

VERSUS

1. Union of India through,
Secretary,
Ministry of Health & Family Welfare,
Nirman Bhawan, New Delhi-110001
2. The Director Prof. & MS,
VMMC, Safdarjung Hospital,
New Delhi.
3. The Director
S.I.C. Safdarjung Hospital, New Delhi-110029
4. Ms. Kanishka Chauhan
B-242 Sant Sunder Dass



Appartment CGHS Ltd.,
Plot No. 21, Sect-12, Dwarka, New Delhi- 110078

5. Ms. Anshu Singh
SD-197, Tower Apartments
Pitam Pura, Delhi-110037

... Respondents

(By Advocate: Sh. Manjeet Singh Reen for Respondents No. 1, 2 and 3)

ORDER (Oral)

Hon'ble Mr. Pradeep Kumar, Member (A):

There was no appearance on behalf of the applicants. Sh. Manjeet Singh Reen, learned counsel appeared on behalf of Respondents No. 1, 2 and 3.

2. It is seen that even on 04.09.2019, the applicants sought adjournment. The matter is critically old pertaining to the year 2015. It appears that the applicants have lost interest in pursuing their case.

3. Accordingly, OA along with pending MA, is dismissed in default on account of non-prosecution.

(Pradeep Kumar)
Member (A)

/akshaya/

(Justice Vijay Lakshmi)
Member (J)